

Report and Accounts (2007-08) of IAMR, New Delhi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Forty-fifth Annual Report and Accounts of the Institute of Applied Manpower Research (IAMR), New Delhi, for the year 2007-2008, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 418/15/09]

Outcome Budget (2009-10) of Ministry of External Affairs.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): Sir, I lay on the Table, a copy (in English and Hindi) of the Outcome Budget for the year 2009-2010 in respect of the Ministry of External Affairs. [Placed in Library. See No. L.T. 262/15/09]

**I. Notifications of the Ministry of Communications and
Information Technology**

**II. Outcome Budget (2009-10) of the Ministry of Communications and
Information Technology**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): Sir, I lay on the Table:—

- I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Communications and Information Technology (Department of Telecommunications) under sub-section (5) of Section 7 of the Indian Telegraph Act, 1885 and sub-section (4) of Section 10 of the Indian Wireless Telegraphy Act, 1933:—
 - (1) G.S.R. 90 (E), dated the 10th February, 2009, publishing the use of very low power Radio Frequency devices or equipment including the Radio Frequency Identification Devices, (Exemption from Licensing Requirement) Rules, 2009.
 - (2) G.S.R. 324 (E), dated the 15th May, 2009, publishing the Indian Wireless Telegraphy (Experimental Service) (Amendment) Rules, 2009.
 - (3) G.S.R. 325 (E), dated the 15th May, 2009, publishing the Indian Wireless Telegraphy (Demonstration License) (Amendment) Rules, 2009. [Placed in Library. For (1) to (3) See No. L.T. 206/15/09]

(ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Communications and Information Technology (Department of Telecommunications), under Section 37 of the Telecom Regulatory Authority of India Act, 1997, together with delay statement:—

- (1) F.No.305/25/2008-QoS, dated the 23rd March, 2009, publishing the Standards of Quality of Service of Basic Telephone Service (Wire line) and Cellular Mobile Telephone Service Regulations, 2009.
- (2) No.5-2/2005-A&P, dated the 23rd March, 2009, publishing the Telecom Regulatory Authority of India (Officers and Staff Appointment) (Eighth Amendment) Regulations, 2009.
- (3) F.No.6-4/2009-B&CS, dated the 18th March, 2009, publishing the Register of Interconnect Agreements (Broadcasting and Cable Services) (Fourth Amendment) Regulations, 2009.
- (4) F.No.3-21/2009-B&CS, dated the 17th March, 2009, publishing the Telecommunication (Broadcasting and Cable Services) Interconnection (Fifth Amendment) Regulations, 2009.
- (5) F.No.16-2/2009-B&CS, dated the 12th March, 2009, publishing the Direct to Home Broadcasting Services (Standards of Quality of Service and Redressal of Grievances) (Amendment) Regulations, 2009.
- (6) F.No.409-12/2008-FN, dated the 12th March, 2009, publishing the Telecommunication Interconnection Usage Charges (Tenth Amendment) Regulations, 2009.
- (7) F.No.16-3/2009-B&CS, dated the 24th February, 2009, publishing the Standards of Quality of Service (Broadcasting and Cable Services) (Cable Television-Non-CAS Areas) Regulations, 2009. [Placed in Library. For (1) to (7) See No. L.T. 375/15/09]

II. A copy each (in English and Hindi) of the following papers:-

- (i) Outcome Budget for the year 2009-2010 in respect of the Department of Post in the Ministry of Communications and Information Technology; and [Placed in Library. See No. L.T. 202/15/09]
- (ii) Outcome Budget for the year 2009-2010 in respect of the Department of Telecommunications in the Ministry of Communications and Information Technology. [Placed in Library. See No. L.T. 200/15/09]

I. Report and Accounts (2006-07) of various Ashok Hotel Ltd. and related papers

II. MOU (2009-10) between Government of India and ITDC

SHRI V. NARAYANASAMY: Sir, on behalf of Shri Sultan Ahmed, I lay on the Table:—